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Title: Regarding Erode Handloom Enterprenuers Association in Tamil Nadu.

SHRIMATI. V. SATHYABAMA (TIRUPPUR): Madam Speaker, Thank you for this opportunity. I express my sincere thanks and gratitude to Hon. Minister for Textiles Smt. Smriti Irani Ji for her consistent efforts to bring happiness in the minds of the thousands of people engaged in Handloom sector particularly through the Office of the Development Commissioner for Handlooms. But unfortunately the recent order of the office of the Development Commissioner for Handlooms, New Delhi (Order No.1/2/2016-DCH/P&S Dated.18.04.2018) the Handloom weavers Entrepreneurs were removed from the eligible beneficiaries and *.....* henceforth cannot procure yarn under the welfare schemes. I request the Hon'ble Minister to restore and include the Handloom Weavers Entrepreneurs in the eligible beneficiaries list so that the 7000 weavers of the Erode handloom Entrepreneurs will thrive in their business. I would also request the Hon'ble Minister to provide weaver identity cards to all Handloom weavers and include them under the Direct Benefit Transfer (DBT) Scheme to avail all the benefits of the Scheme directly to the weavers. I thank the Hon'ble Minister and wish to get her continuous support in this regard. Thank you.*

माननीय अध्यक्ष : श्री पी.आर. सुंदरम एवं श्री भैरों प्रसाद मिश्र को श्रीमती वी. सत्यबामा द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

